

श्री भक्त दर्शन : क्या यह बतलाने की कृपा की जायेगी कि सूचना एकत्र करने में क्या अड़चन पड़ रही है ?

श्री साबत अली खां : अड़चन तो कोई खास नहीं है ।

प्रधान मंत्री तथा वैदेशिक कार्य तथा वित्त मंत्री (श्री जवाहरलाल नेहरू) : जाहिर सी बात है कि यह मामले दूसरे मुल्कों के मामले हैं, हमारे मुल्क के मामले नहीं हैं । दूसरे मुल्कों के मामले में हम क्या करें ? हजारों अड़चनों होती हैं, वहाँ की गवर्नमेंट क्या राय दे, क्या मुनासिब समझे, क्या नहीं, हम उस पर कोई दबाव तो डाल नहीं सकते ।

श्री भक्त दर्शन : सिंगापुर की सरकार ने इस मामले में क्या अपना सहयोग देने का विचार प्रकट किया है, या कि उस ने कोई उत्तर ही नहीं दिया है ?

श्री जवाहरलाल नेहरू सिंगापुर सरकार के सामने भी बड़े बड़े प्रश्न हैं, यहां तक कि अपनी जिन्दगी का प्रश्न है । इसलिये शायद उन्होंने ने इस मसले पर उतना ध्यान नहीं दिया है, जितना यहां के मेम्बरान दे रहे हैं ।

Shri Kamath: Has Government cared at least to ascertain whether the desire to which Mr. David Marshall gave expression, I think, on the eve of his resignation in May or June last, is shared by his successor in so far as the erection of this memorial to the I.N.A. in Signapore is concerned?

Shri Jawaharlal Nehru: I have just said that the Singapore Government is faced with great problems of its own, constitutional and other, and we can only proceed a little cautiously in consulting them. We are doing that; and we do not wish to be aggressive in our consultations or to embarrass them at all.

Shri Kamath: You must be helpful.

Indian Steel Mission

*727. **Shri Bibhuti Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have sent a Steel Mission to Europe;

(b) if so, the purpose for which it has been sent and the names of the countries visited by the Mission;

(c) whether the Steel Mission has submitted its report on return; and

(d) if so, the main features of the report?

The Minister of Heavy Industries (Shri M. M. Shah): (a) Yes, Sir.

(b) The purpose of the Fact-Finding Mission was to ascertain the quality, suitability and availability of Continental steel to meet Indian demand, with particular reference to Railway requirements. The countries visited were France, West Germany, Holland, Belgium, Luxemburg, the U.K., Austria, Hungary and Yugoslavia.

(c) No, Sir, not yet.

(d) Does not arise.

श्री विभूति मिश्र : यह जो मिशन गया था, क्या उस ने सब जगहों पर घूमने के बाद यह बताया है कि कहां का लोहा सस्ता, ज्यादा अच्छा और हिन्दुस्तान की रेलवे के लिये उपयुक्त साबित हुआ है ?

श्री म० म० शाह : जैसा मैं ने बताया उस की रिपोर्ट आने वाली है ।

Shri Bhagwat Jha Azad: Way I know whether during this tour our men have come to any agreement with any country for the import of steel?

Shri M. M. Shah: These members of the mission had no power or authority to enter into agreements.

Shri Bhagwat Jha Azad: What were the main responsibilities cast upon these men in the course of this tour?

Shri M. M. Shah: As I have already indicated in my answer, it was to find out the quality, suitability and availability and the price of steel in the different countries.

Partition Council

*729. **Shri S. C. Samanta:** Will the Prime Minister be pleased to state:

(a) why the Partition Council did not sit after 1st December, 1947;

(b) how the works allotted to the Council have been dealt with; and

(c) whether all the decisions taken by the Council before December 1947, have been implemented?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) There was no need, as the Partition Council had by 1st December, 1947, decided all major issues referred to it.

(b) The issues arising out of the partition are now dealt with as matters between the two Governments.

(c) Most of the decisions have been implemented except a few relating to the allocation of assets and liabilities.

Shri S. C. Samanta: May I know whether the work that was entrusted to the Partition Council was finished early and if so why should not other works be entrusted to them for completion?

Shri Sadath Ali Khan: Sir, the decisions of the Partition Council covered a vast field, for example, the division of personnel, assets and liabilities, Central revenues, currency, coinage, exchange contracts, trade and economic controls etc. It is a fairly wide field.

Shri S. C. Samanta: Is it not a fact that thousands of cases regarding settlement of money in relation to small contracts and others have not yet been settled? Who are dealing with these?

Mr. Deputy-Speaker: It has been answered that these questions are being settled as between two Governments. It has been answered that those that remain are being settled as between Governments.

Newspapers financed by Foreign Sources

*730. **Shri M. L. Agrawal:** Will the Prime Minister be pleased to refer to his speech at Rohtak on the 14th June, 1956 and state whether Government have taken any punitive and preventive action against those newspapers which are being financed from foreign sources?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): It is generally difficult to take legal action as the law at present does not facilitate such action. Even if some proof may be available, it may not be adequate evidence for a law court. Sometimes, warnings are issued or Government advertisements are stopped.

Shri M. L. Agrawal: May I know which are the foreign powers that are subsidising these papers and what are these papers?

Shri Jawaharlal Nehru: May I make it clear if I have not done so? There is no reference to any foreign power at all in any speech that I have made. That is a reference to foreign sources. There is a good deal of difference between a foreign power, which is a Government and a foreign source, which may be anybody.

Shri M. L. Agrawal: May I know which are the countries from which these foreign sources emanate?

Shri Jawaharlal Nehru: Some of them are rather of a mixed origin.

Shri M. S. Gurupadaswamy: May I know to which papers warnings have been issued so far?

Shri Jawaharlal Nehru: I could not straightoff say; I have got a list here. I think it is not desirable for me to say that. But the warnings are some official, some non-official; some are kinds of talks etc. I have no information on this point.

Sardar Iqbal Singh: May I know the number of times when such warnings were issued?

Shri Jawaharlal Nehru: This is usually a State matter; the State Government does it. The Central Government may draw its attention to a particular matter and action is always taken by the State Government.

Shri B. S. Murthy: After the Prime Minister's speech, may I know whether all these papers have ceased receiving help from foreign sources or have they at least expressed regret for their past conduct?

Shri Jawaharlal Nehru: My own information is that we are considered most guilty of proclaiming their innocence.

Shri H. N. Mukerjee: Since the Prime Minister thought it fit, very rightly in my view, to say publicly that there were notorious instances of papers receiving money from foreign sources; may I know why there cannot be a more documented approach to the matter and why even preventive action is not possible to be taken?

Shri Jawaharlal Nehru: There is no 'why' about it. We would gladly take preventive action and we do from time to time take preventive action. I do not know what the hon. Member means by "documented approach". Naturally we document as much as we can.

Shri Kamath: Is it a fact that in the wake of the Prime Minister's speech referring to this matter on the eve of his departure for Europe, the A.I.N.E.C. or some other newspaper editors' body made a protest taking exception to his remark and also made a request to him to clarify the matter, and if so, what was the clarification issued by the Government or by the Prime Minister?

Shri Jawaharlal Nehru: I did receive a communication from this Conference to which I sent a letter in reply, first of all pointing out that whatever I had said